

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates at the **Principal Seat at Bombay and Benches at Nagpur, Aurangabad and High Court of Bombay at Goa** that on **Friday, 06th December 2024** :

I

A Full Court Farewell Reference to bid adieu to the **Hon'ble Shri. Justice Bharat P. Deshpande** will be held at **04.15 p.m. at Court Room No. 1 at High Court of Bombay at Goa.**

II

The learned (1) **Advocate General of State of Goa, Shri Devidas J. Pangam**, (2) **Deputy Solicitor General of India for the State of Goa, Shri Pravin N. Faldessai** (3) **The President of Goa High Court Bar Association, Goa, Shri Zilman Pereira**, The designated Senior Advocates and Members of all Advocates' Association are invited to attend the proceeding of **Full Court Farewell Reference.**

Dated this the 05th day of December, 2024.

High Court of Bombay at Goa,
Porvorim, Goa.

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)